

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 254
TO BE ANSWERED ON 08.12.2022**

DATA ON MIGRANT WORKERS IN THE E-SHRAM PORTAL

254. SHRI BINOY VISWAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) the categories of data that the e-Shram portal provides on migrant workers, the details thereof;**
- (b) the steps taken by Government to collect data on circular and short-term migration of workers in the country;**
- (c) whether Government has shared access to data on migrant workers from the e-Shram portal with the respective State Governments; and**
- (d) whether Government intends to make migrant worker data from the e-Shram portal publicly available?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): Ministry of Labour & Employment has launched e-SHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021. It has been made available to the States/ UTs for registration of unorganised workers on e-SHRAM portal. The main objective of the e-SHRAM portal is to create a national database of all unorganised workers including Construction Workers, Gig and Platform workers, Street Vendors, Domestic Workers, Agriculture Workers, Migrant workers and similar other workers seeded with Aadhaar. e-SHRAM Portal captures details of a worker in different categories like Aadhaar related information (Name, Date of Birth, Gender, Photo), Personal details (marital status, disability status etc.), Contact details, Address information (Present, Permanent), Occupation details, Bank details, Nominee details etc.

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(c) & (d): Ministry of Labour & Employment has provided guidelines on data integration/sharing through eShram portal data to all State/UTs Government. Statically data of e-SHRAM is publicly available on e-SHRAM Dashboard i.e. <https://eshram.gov.in/>.
